

Homeless children

3025. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has data regarding the total number of homeless children/children living in streets in the country;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor;
- (d) whether Government has formulated or has plans to formulate a national scheme to address specific issues related to the development, protection and welfare of children in street situations; and
- (e) if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) The Ministry of Women and Child Development does not maintain data of homeless children in the country. However, the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) is the primary law for children in the country. As per Section 2 (14) (vi) of the JJ Act, a child who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him is included as a "child in need of care and protection." The Act provides a security net of service delivery structures including measures for institutional and non-institutional care to ensure comprehensive well being of children in distress situations. The primary responsibility of execution of the Act lies with the States/UTs. The Ministry is implementing a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) under the umbrella Integrated Child Development Services scheme for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the State Governments/UT Administrations. Under the scheme institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in Homes *inter alia* include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for "After care" services after the age of 18 years to help sustain them during the transition from institutional to independent life. The details of CCIs supported under CPS alongwith the number of children residing in them as informed by the States/UTs is given in the Statement.

Statement

The details of CCIs alongwith the children residing in them under CPS scheme as informed by the States/UTs (As on February, 2020)

Sl. No.	State/UT	Children Home	Beneficiaries	Specialized Adoption Agencies (SAAs)	Beneficiaries	Open Shelter	Beneficiaries
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	50	2667	14	140	9	262
2.	Arunachal Pradesh	4	155	1	10	0	0
3.	Assam	45	1470	21	72	7	104
4.	Bihar	13	599	13	132	0	0
5.	Chhattisgarh	43	1687	12	95	10	127
6.	Goa	16	555	2	16	2	225
7.	Gujarat	46	1521	13	132	3	60
8.	Haryana	20	1027	7	52	14	425
9.	Himachal Pradesh	30	1236	1	15	4	91

1	2	3	4	5	6	7	8
10.	Jammu and Kashmir	10	542	2	0	0	0
11.	Jharkhand	28	910	12	92	5	125
12.	Karnataka	62	2949	25	319	38	1084
13.	Kerala	18	680	11	222	4	100
14.	Madhya Pradesh	46	2301	26	243	8	348
15.	Maharashtra	19	572	17	170	2	50
16.	Manipur	37	1080	7	55	14	296
17.	Meghalaya	37	802	4	5	4	150
18.	Mizoram	35	1041	7	26	0	0
19.	Nagaland	25	506	4	5	3	60
20.	Odisha	89	6767	25	250	12	300
21.	Punjab	13	439	6	77	0	0
22.	Rajasthan	61	3005	21	211	20	331
23.	Sikkim	14	476	4	20	4	64
24.	Tamil Nadu	187	12450	20	200	11	275

348 *Written Answers to*

[RAJYA SABHA]

Unstarred Questions

25.	Tripura	19	710	6	49	2	58
26.	Uttar Pradesh	45	1754	25	247	20	517
27.	Uttarakhand	7	317	2	15	2	50
28.	West Bengal	59	3486	23	326	49	1226
29.	Telangana	31	1017	11	320	0	0
30.	Andaman and Nicobar Islands	10	401	2	10	0	0
31.	Chandigarh	5	230	2	17	0	0
32.	Dadra and Nagar Haveli	0	0	1	10	1	25
33.	Daman and Diu	1	25	0	0	0	0
34.	Lakshadweep	0	0	0	0	0	0
35.	National Capital Territory of Delhi	23	1290	3	59	9	313
36.	Puducherry	25	1040	2	16	2	42
TOTAL		1173	55707	352	3628	259	6708

Written Answers to

[19 March, 2020]

Unstarred Questions